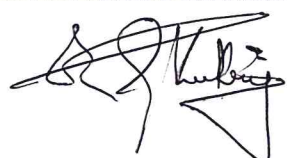
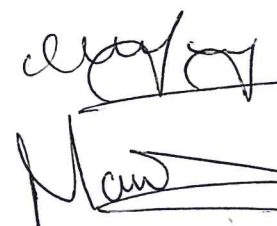
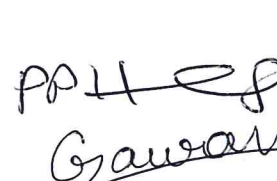


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 129/17, IA 159/17 & IA 164/17 in CP(IB) No.66/BB/2017	-	For hearing	Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SHARAN. A. KUKREJA ANUMESH - BLHT 70220 20508. FOR CYRIL ANARCHAND MANGALDAS .	APPLICANT	
2	B.C. THIRUVENGADAM MANIK B.T MUDIT .MONDRAJ.	ADVOCATE RESPONDENT	
3.	P.D. HEGDE GAURAV SINGH GAUR	Impleading <del>ORDER</del> Applicants	

Counsel for Petitioner is present. Counsel for Respondent is also present. Heard the Counsel for Respondent in part. I.A 188/17 is also listed today. Other side reported that, copy of the Application in I.A 188/17 is received. I.A 188/17 is also taken up today. Counsel for Axis Bank filed objections in I.A 159/17. For filing objections in I.A 188/17, list this Application along with main I.A on 12/01/2018.

  
Member (T)

  
Member (J)